

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:434
ANSWERED ON:27.07.2006
AGREEMENT BETWEEN INDIA AND US
Saradgi Shri Iqbal Ahmed

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any agreement has been reached between Government of India and US federal aviation authority for developing and modernising airports and other infrastructure in managerial operational and technical areas in the country;
- (b) if so, the details thereof, and
- (c) the time by which it is likely to be implemented?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a)& (b): A Memorandum of Agreement (MOA) in civil aviation has been proposed by the US Government, which provides for assistance in the following fields:-

Providing technical and managerial expertise in developing, improving and operation of civil aviation infrastructure, standards, procedures, policies, training and equipment.

Providing training for Civil aviation personnel.

Inspection and calibration for our civil aviation equipment and air navigation facility.

Assistance in airport certification in India.

(c): After the said agreement has been formally signed, the respective implementing authorities namely Directorate General of Civil Aviation, Airports Authority of India etc. would be entering into specific technical assistance agreement with Federal Aviation Authority of US according to their requirements in respect of areas under their respective jurisdiction